

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

112. C.P. (IB)/385(MB)2024

IN THE MATTER OF

CS Anagha Anasingaraju Liquidator for M/s. Konvekta Bus AC India Private Limited
... Petitioner

U/s 59 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 08.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Liquidator: Adv Vaidehi Kulkarni (VC)

ORDER

CP/385/2024 - Counsel for the applicant prays for a short adjournment so as to ensure that additional affidavit dated 18.06.2024 is filed online and also file the check list before the next date. Adjourned to **05.08.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/